

unauthorised installation of plant and machinery;

(e) whether any action has been taken under Industries (Development and Regulation) Act against those companies which installed unauthorised plant and machinery; and

(f) if so, the details of action taken against each company?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAI-CHANDRA SINGH) : (a) Recognition of installed capacity under 1980 Scheme has not been allowed to any company inspected by the Technical Team.

(b) to (d). No final view has been taken on the reports of Technical Team which visited the plants of 10 Companies.

(e) and (f). Do not arise.

Fire in Second Unit of Thermal Power Station of Damodar Valley Corporation

1405. SHRI SANAT KUMAR MANDAL :
SHRI SUBHASH YADAV :
SHRI DHARAM PAL SINGH
MALIK :

Will the Minister of ENERGY be pleased to state :

(a) whether the second unit of the Thermal Power Station of Damodar Valley Corporation was heavily damaged on 23 October, 1985 as a result of a fire which lasted for four hours causing extensive damage;

(b) if so, whether the Union Government have sent an expert team from the Central Electricity Authority to assess the damage to the 2 × 55 MW units of the D.V.C.;

(c) the outcome of the assessment made by the experts team besides assessing the damage and the suggestions made by it for rehabilitation and replacement of these old units; and

(d) the arrangements made to ensure additional power supply to West Bengal till these units are repaired or replaced?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARI^E MOHAMMAD KHAN) : (a) Yes, Sir.

(b) and (c). A team including representatives of Central Electricity Authority visited the site for on-the-spot inspection. A Committee has been constituted to enquire into the incident and *inter-alia* make recommendations regarding rehabilitation and replacement of these units.

(d) As an immediate measure, some assistance was arranged from the Northern Power Grid and West Bengal State Electricity Board for the DVC. With the recent commissioning of certain new units in West Bengal, the State Electricity Board is presently assisting D.V.C.

Expansion of Solar Energy Utilisation Programme

1406. SHRIMATI JAYANTI PATNAIK : Will the Minister of ENERGY be pleased to state :

(a) whether Government have taken steps for the expansion of solar-energy utilisation programme;

(b) if so, the amount provided by the Union Government to different State to popularise the above scheme in 1984-85;

(c) the amount allocated to different States to implement this programme in the current financial year; and

(d) the details thereof?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d). Yes, Madam. Among the steps are intensification of research and development, demonstration of systems for various applications and subsidised supply of devices and systems for actual use by individuals and organisations. Under the subsidy scheme being operated since April 1984 in respect of solar thermal systems, support has been provided to large number of water heating systems, timber kilns, solar drying units, solar stills etc. Solar cookers are also being popularised through subsidies and awareness promotion activities.